

SHRI N. KANUNGO: There have been complaints, which are under investigation, from two areas, Calcutta and Cochin licensing areas.

SHRI A. V. KUNHAMBUR: May I know whether it is a fact that by this method the bigger newspapers have been getting an undue advantage over the smaller papers?

SHRI N. KANUNGO: No, Sir. Under the present licensing policy, it is not possible.

SHRI PERATH NARAYANAN NAIR: In the interests of the smaller papers and in the light of the Press Commission's recommendations, would Government consider the desirability of having the import of newsprint on the State Trading List?

SHRI N. KANUNGO: It is not necessary, because import is permitted only to the actual users, and in the course of two years we hope that indigenous production will be enough.

**IRRIGATION SCHEMES OF KERALA
FOR INCLUSION IN THE SECOND FIVE
YEAR PLAN**

◆417. SHRI A. V. KUNHAMBUR: Will the Minister of PLANNING be pleased to state:

(a) whether the Government of Kerala has proposed any new irrigation schemes for inclusion in the Second Five Year Plan for that State;

(b) if so, what are the details of those schemes; and

(c) whether the Planning Commission has taken any decision in the matter?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) and (b). The Government of Kerala have proposed three new irrigation schemes estimated to cost Rs. 546 lakhs for inclusion in the Second Five Year Plan. The provision suggested for these schemes during the Second Five Year Plan is Rs. 54*58 lakhs.

(c) The proposals are under consideration.

SHRI A. V. KUNHAMBUR: May I know whether in view of the serious food deficit in the State of Kerala, the Government of India will consider the possibility of including these new irrigation schemes in the Second Plan of the State?

SHRI S. N. MISHRA: Sir, we recognise that it is a matter of high priority in the State of Kerala, and this will certainly be kept in mind. Our Adviser recently visited the State and we are awaiting his report on the subject.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Have other Governments also made similar approaches regarding the inclusion of some schemes?

SHRI S. N. MISHRA: A number of States have made suggestion for the inclusion of irrigation schemes.

*418 [The questioner (Shri R. Thanhlira) was absent. For answer, vide cols. 2325-26 infra.]

ASHOKA HOTEL, NEW DELHI

◆419. SHRI AMOLAKH CHAND: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) what are the emoluments of the General Manager and other Managers of the Ashoka Hotel, New Delhi; and

(b) what is the period of contract entered into with each one of them?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) and (b). A statement is placed on the Table of the House. [See Appendix XIX, Annexure No. 49.]

SHRI AMOLAKH CHAND: May I know the nationality of the General Manager and the other Managers who are serving there?